

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 208**  
**IB-602/ND/2023**

**IN THE MATTER OF:**

**Arun Gupta** ... **Applicant/Petitioner**

**Versus**

**Manoj Kumar Jain** ... **Respondent**

**Under Section: 94(1) of IBC**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

The Ld. Counsel appearing for some of the party is not clear with stand. Let her appear physically.

List on 18.04.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**